of the country's population and difficulties in making selective discrimination is fraught with difficulties of management, and finding defence personnel and equipment required for training and expense. It is doubtful if there is real necessity for such a scheme. In the circumstances it is practical wisdom, to proceed on the limited basis indicated above.

KNOWLEDGE OF HINDI BY THE MEMBERS OF THE CENTRAL BOARD OF FILM CENSORS

1010. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INFORMATION AND BROADCAST ING be pleased to state whether the members of the Central Board of Film Censors have the requisite knowledge of Hindi or other languages for the censor of Hindi and other Films?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): Yes, Sir. However in so far as the examination of films is ' concerned it is done by examining committees consisting of members of Advisory Panels, and an officer of the Board who possess the requisite knowledge of the language of the film including Hindi.

1011. [Transferred to the 20th March, 1968.]

ISSUE OF PERSONS OF ASIAN ORIGIN IN KENYA m U.N.

1012. PROF.

SHANTILAL

KOTHARI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that India and Pakistan have jointly decided to raise in the United Nations the issue regarding the persons of Asian origin who are seeking to leave Kenya for the United Kingdom; and

(b) if so, what are the details thereof?

THE PRIME MTNISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

ANTI-INDIA PROPAGANDA BY RADIO Peking

Question

to

1013. PROF. SHANTILAL

KOTHARI: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to anti-India propaganda carried by the Radio Peking alleging India's plan to take 'complete charge' of the Indian Ocean following the withdrawal of the British tieet in 1971; and

(b) if so, what is the reaction of the Government of India thereto?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) It is not unusual for Chinese propaganda organs to make utterly baseless statements such as the one above in an attempt to insinuate that India harbours so-called expansionist ambitions towards neighbouring countries. This sort of propaganda is only an attempt to cover up China's own ulterior designs towards the South-East Asian countries. Wherever it is felt necessary Government of India take appropriate measures through their publicity media to convey the correct picture about India's foreign policy.

tAiD TO NEPAL

820. DR. (MRS.) MANGLADEVI TALWAR: Will the PRIME MINISTER be pleased to state:

(a) whether Government have recently decided to give aid to Nepal worth Rs. 4 crores; and

(b) if so. what are the details thereof?

THE PRIME MTNISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) The aid is being provided for certain development schemes in the field of minor irrigation, education, health, agriculture, horticulture, and village and cottage industries. The funds are to be utilised by the end

t Transferred from the 12th March 1968.

5711 Written Answers [RAJYA

of the next financial year, i.e., March 31, 19c9. This additional assistance is being given at the special request of His Majesty's Government of Nepal and will be in addition to the schemes already approved under the Indian Cooperation Programme for the 5-year period ending in March, 1971.

tVISAS TO SOUTH AFRICA AND PORTUGAL FOR UNCTAD

871. SHRI BANKA BEHARY DAS: Will the PRIME MINISTER be pleased to state:

(a) whether representatives of South Africa and Portugal have been given visas to enable them to attend the UNCTAD in New Delhi; and

(b) if so, whether any participating country objected to giving of these visas?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Representatives from South Africa were granted visas for attending UNCTAD. Portugal did not participate in the Conference, and the question of granting visas to the Portuguese representatives did not arise. (b) No. Sir.

12 Noon

PAPERSLAIDONTHETABLE

STATEMENT SHOWING REASONS FOR DELAY IN LAYING A NOTIFICATION ON THE TABLE

THE DEPUTY MINISTER IN THE DEFENCE MINISTRY OF (SHRI (M. R. KRISHNA): Sir, on behalf of Shri Mohd. Shafi Qureshi, I beg to lay on the Table a statement showing reasons for delay in laying the Minis try of Commerce Notification S. O. No. 576, dated the 7th February, 1968, publishing certain amendments in the Second Schedule to the Indian Tariff Act 1934 (leid on the Table on the 6th'March, 1968). placed in the Library. See No. LT-516/68.]

•{•Transferred from the 18th March, Ii

SABHA.'] to Questions 5712

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): Sir, I beg to lay on the Table a copy of the record of the meetings held between the representatives of the Governments of India and Pakistan on March, 4, 5, and 6, 1968, at New Delhi, regarding the procedure for demarcation of the boundary between India and Pakistan in the Gujarat—West Pakistan Sector. [Placed in Library. See No. LT672/68.1

ALLOTMENT OF TIME FOR CON-SIDERATION OF THE APPRO-PRIATION (VOTE ON ACCOUNT) BILL, 1968, AND THE APPROPRIATION BILL, 1968

MR. CHAIRMAN: I have to inform Members that under rule 186(2) of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I have allotted two hours for the completion of all stages involved in the consideration and return of the following Bills by the Rajya Sabha, including the consideration and passing of amendments, if any, to the Bills:—

1. The Aoprooriation (Vote on Account) Bill, 1968.

2. The Appropriation Bill. 1968.

MESSAGES FROM THE LOK SABHA

I. MOTION RE. EXTENSION OF THE TERM OF OFFICE OF MEMBERS OF THE COMMITTEE ON PUBLIC ACCOUNTS

II. MOTION RE. EXTENSION OF THE TERM OF OFFICE OF MEMBERS OF THE COMMITTEE ON PUBLIC UN-DERTAKINGS

ni. The JAMMU AND KASHMIR REPRE-SENTATION OF THE PEOOLE (SUP-PLEMENTARY BILL. 1968